

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9605/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAM DAYAL & ORS.

Respondent(s)

(IA No.124731/2017-CONDONATION OF DELAY IN FILING and IA
No.124734/2017-EXEMPTION FROM FILING O.T.
)

Date : 05-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Akshat Kumar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the petitioner is granted four weeks time as last opportunity for filing affidavit of dasti service in respect of respondent nos. 1,2 and 4.

Service is complete on respondent no.3 but none has entered appearance.

List again on 8.8.2018.

KAPIL MEHTA
Registrar
05.07.2018

hj